

set up summer schools where scientists could meet, have seminars and discuss various scientific problems. It will not be possible to set up laboratories just for the holidays.

**Shri Hem Barua:** Since scientific research in this country is conducted in different places—in different scientific laboratories, atomic science laboratories, national laboratories and so on—which results in duplication of efforts and loss and wastage of funds also, may I know what positive steps have been taken to co-ordinate research among these different scientific laboratories?

**Shri M. C. Chagla:** I assure my hon. friend that there is neither lack of co-ordination nor any duplication nor any wastage. Each laboratory is doing research of a different kind and they are co-ordinating with each other.

**Shri Hem Barua:** I can give instance....

**Mr. Speaker:** The answer has come. He may not agree with the Minister; that is a different thing.

**श्री यशपाल सिंह:** जो रिपोर्ट गवर्नमेंट ने शाया की है उससे जाहिर है कि सन् १९८६ के आखिर तक हम एटमिक इनर्जी के मामले में सेल्फ सफिशिएण्ट नहीं हो सकेंगे तो हम साइंटिफिक रिसर्च की इस कमी को किस हद तक पूरा कर पायेंगे ?

**श्री मू० क० चागला:** एटमिक इनर्जी के लिए मैं रिसर्पोसिबिल नहीं हूँ इसलिए मैं उसके बारे में कुछ कह नहीं सकता, अलबत्ता अगर साइंटिफिक रिसर्च के बारे में सवाल होगा तो उसका जवाब मैं दे दूंगा ।

#### Security of National Plants

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**Shri D. C. Sharma:**  
**Shri P. C. Borooah:**  
**Shri Yashpal Singh:**  
**\*1055. Shri Vishram Prasad:**

**Shri P. Venkatasubbaiah:**  
**Shri Ram Harkh Yadav:**  
**Shri P. R. Chakraverti:**  
**Shri Indrajit Gupta:**

Will the Minister of Home Affairs be pleased to state:

(a) whether he called a conference of the Chief Ministers of West Bengal, Bihar, Madhya Pradesh and Orissa in New Delhi on the 30th March, 1964 to discuss an elaborate scheme for safety and security of the national plants; and

(b) if so, the decisions taken at the conference?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) The safety and security of the national plants was one of the items discussed in a conference held by the Home Minister with the Chief Ministers of West Bengal, Bihar, Madhya Pradesh and Orissa on the 30th March, 1964.

(b) It was decided, among other measures, to prepare a scheme for establishing a security force for the national plants and to circulate it to the States in the first instance.

**Shri D. C. Sharma:** May I know if that scheme for security police has been formulated and has been circulated to the States; if so, what are their reactions?

**Shri Hathi:** The broad outlines of the scheme have been formulated and they have been circulated to the State Governments.

**Shri D. C. Sharma:** May I know if this scheme will be under the supervision and financial control of the Centre or the State Governments will run this scheme with subsidies from the Centre?

**Shri Hathi:** The idea is to have it with the Centre.

**श्री यशपाल सिंह:** क्या सरकार ने इस बात पर गौर किया है कि इस देश के अन्दर कुछ पार्टियां भी ऐसी हैं जो कि सैंवेंटेज से काम

लेती हैं और उसकी रोकथाम के लिए सरकार क्या कर रही है ?

**श्री हाथी :** वह तो एक अलग प्रश्न है और सिक्योरिटी से सम्बन्ध रखता है लेकिन मैं बतलाना चाहता हूँ कि उसके लिए भी कार्यवाही होती है।

**श्री विश्वाम प्रसाद :** जैसा कि मंत्री जी ने बतलाया कि वैस्ट बंगाल, बिहार, मध्य प्रदेश और उड़ीसा के चीफ मिनिस्टर्स की एक कॉन्फ्रेंस दिल्ली में नेशनल प्लांट्स की सेफ्टी और सिक्योरिटी के बारे में एक योजना बनाने के लिए हुई थी तो मैं जानना चाहता हूँ कि क्या और प्रदेशों में भी इस तरह की कोई स्कीम चालू करने की योजना है ?

**श्री हाथी :** अभी जो मीटिंग हुई थी वह तो चार स्टेट्स के चीफ मिनिस्टर्स के साथ हुई थी क्योंकि अभी जो डिस्टरबेसेज हुए वे इन चारों राज्यों में ही हुए हैं लेकिन जाहिर है कि और स्टेटों के लिए भी वही स्कीम लागू होगी।

**Shri P. R. Chakraverti:** May I know what had been the reactions of the Chief Ministers who met here the other day in the light of the experience during last month in Rourkela, Ranchi and Bhopal?

**Shri Hathi:** The States wanted first to have the broad outlines of the scheme. They, of course, generally agreed, but they wanted to see the details of the schemes.

**Dr. L. M. Singhvi:** The Minister of Heavy Engineering in reply to one of my questions stated that a detailed and elaborate scheme has been submitted by a senior officer in the Home Ministry for security measures in all the public sector projects. May I know whether this scheme was discussed by this Conference of Chief Ministers? If so, whether any and what recommendations were accepted from and out of the report?

**Shri Hathi:** At that time we had not a detailed scheme. Then the broad outlines were placed before the Chief Ministers. Then they suggested that they would like to have the details, not so far as the scheme itself was concerned but with regard to the working, control, management, finances and other things. That is being prepared, but the general scheme itself has been prepared.

**Dr. M. S. Aney:** May I know whether any plant has been singled out as the National Plant, just as we have the National Bird? May I also know whether any list of plants has been made for being marked out as National Plants; if so, what are those plants?

**Shri Hathi:** No plant has been singled out like that. In fact, this security scheme for plants, though primarily meant for national plants such as steel plants, fertiliser factories and others in the public sector, even if the private sector wants to have advantage of the scheme we would extend it even to them.

**Shri Surendranath Dwivedy:** Is it a fact that the Home Minister was convinced that in the recent disturbances in Rourkela the PSP played a significant part and this question was specially discussed in the conference, as has been stated by the Chief Minister of Orissa?

**Shri Hathi:** I do not think this question was discussed in the Chief Ministers' conference.

**श्री राम सेवक यादव :** क्या मन्त्री महोदय का ध्यान उत्तर प्रदेश में राजनीतिक हत्याओं और अभी बाराबंकी में एक भूतपूर्व विधायक पर जो हमला हुआ है, उसकी ओर गया है? यदि हाँ, तो क्या वह इस स्थिति के बारे में उत्तर प्रदेश के मुख्य मन्त्री से विचार विमर्श करने जा रहे हैं ?

**अध्यक्ष महोदय :** उसका इस सवाल से कोई सम्बन्ध नहीं है। यह सवाल सिक्योरिटी आफ नेशनल प्लांट्स के बारे में है।

**Shri Hathi:** This refers to the security for industrial plants.

**Shri K. C. Pant:** Does this scheme contain any provision to insulate the security staff of our national projects from trade union politics?

**Shri Hathi:** Yes, this scheme envisages that the members of the security staff will not be members of the trade unions.

**Shri Ranga:** In view of the fact that quite a number of our concerns which are being managed by private enterprise are also of national and strategical importance, why should the question of their security be left to their discretion? Why should the Government not draw a list of those factories whose running is of national importance for strategical purposes and then insist that they should all avail themselves of this protection force and that they should be prepared to pay the costs?

**Shri Hathi:** It is a good suggestion. For the present, we have thought only about Government plants because their management, financing etc. would be simple. But we have an idea of extending the scheme to the private sectors. Today the position is, if they want to avail of it we shall give it and it will be their benefit. The question of its extension will have to be considered.

**Shri Bhagwat Jha Azad:** May I know whether the present arrangement of security staff under the management of the various plants has been finally found to be ineffective and the proposed arrangement of a Central force is an alternative or it is just in the experimental stage?

**Shri Hathi:** It was because of the experience that we had that the security forces in the plants were not adequate and sufficient that this was thought of.

**Shri Joachim Alva:** The emergency was declared as early as October 1962. Why was the Home Ministry so lethargic and complacent all these

months if not years? Why was this important item put on the agenda only as late as March 1964 and that too, as we are all aware, immediately after the fire which broke out in the Ranchi Plant?

**Shri Hathi:** The other measures for protecting these plants were being taken. Here the question is that the industries themselves have their own force and they look after them. We think that instead of their own force, we should have a Central force.

**Shrimati Renuka Ray:** The Minister has stated that apart from the States which have been consulted, this scheme would apply to other States also. In that case, has the scheme been sent to all the State Governments? Is any conference going to be convened soon so that it might be accepted by other States where national plants are existing?

**Shri Hathi:** It has not yet been sent to other States, but we will do it.

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है।

अध्यक्ष महोदय : आप बैठ जाइये। मैं अभी आपको बुलाता हूँ।

**Shri Hem Barua:** In view of the fact that possibly disturbances in plants are inter-linked with disturbances in other areas where the plants are situated, may I know whether Government have taken any precautionary measures, particularly in sensitive areas so that the overall programme might cover the plants also?

**Shri Hathi:** As I have stated in my reply, this was one of the items discussed. The other questions raised by the hon. Member were also discussed. This was only one of the items.

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मैं जानना चाहता हूँ कि दैनिक प्रस्तावली में एक माननीय सदस्य के कितने प्रश्न रखे जा सकते हैं, एक सदस्य कितनी बार उठ कर

प्रश्न पूछ सकता है, एक प्रश्न पर कितना समय आपकी तरफ से दिया जाना चाहिए और जो व्यक्ति विगुद्ध हिन्दी में प्रश्न करता है, उस को घृणा की दृष्टि से क्यों जाता है। मैं इन चारों बातों के सम्बन्ध में आपकी व्यस्था चाहता हूँ।

**अध्यक्ष महोदय :** इन चारों का एक ही जवाब है कि यह बहुत कुछ स्पर्श के लिए ही है कि वह किस को बुलाए, कितनी दफा बुलाए, किस का सवाल एडमिट करे, कितना वक्त दे। इससे ज्यादा जवाब मैं नहीं दे सकता हूँ।

अब माननीय सदस्य बैठ जायें।

**श्री रामेश्वरानन्द :** ऐसी तो बात नहीं है कि आप मुझे बोलने नहीं देंगे। अंग्रेजी वाले बोलते रहते हैं और आप कुछ नहीं कर सकते हैं। लेकिन जब मैं मान मर्यादा से हिन्दी में कुछ कहता हूँ, तो आप कहते हैं कि बैठ जाइये। मैं यह जानना चाहता हूँ कि लोक-सभा की प्रक्रिया के आधार पर दैनिक प्रश्नावली में एक माननीय सदस्य के कितने प्रश्न रखे जा सकते हैं।

**Shri Shivaji Rao S. Deshmukh:** References to the Chair which are derogatory should be expunged from the proceedings.

**श्री रामेश्वरानन्द :** उनको अधिकार है बोलने का।

**Mr. Speaker:** It is not the first time that such derogatory remarks have been made. I have come to the stage where I can only overlook it.

**Shri Hari Vishnu Kamath:** You have got used to it.

**श्री रामेश्वरानन्द :** उनको अधिकार है बोलने का। मैं आपसे यह प्रश्न कर रहा हूँ कि आपके पास लोक-सभा की प्रक्रिया की पुस्तक है। उसके आधार पर एक माननीय सदस्य कितने प्रश्न पूछ सकता है।

**अध्यक्ष महोदय :** मेरे पास इसका कोई जवाब नहीं है। माननीय सदस्य मेरे पास आये। तब हम वह पुस्तक निकाल कर बात कर सकते हैं।

**श्री रामेश्वरानन्द :** आप को मालूम होगा।

### Political Set-up of Delhi

**\*1056. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether the plan for new political set-up for Delhi has been put off indefinitely; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) No.

(b) Does not arise.

**Shri D. C. Sharma:** May I know why Delhi is receiving such a step-motherly or step-fatherly treatment at the hands of the Home Ministry when even Himachal Pradesh has been given a definite Constitution which is being implemented and a new set-up which is working very well?

**Shri L. N. Mishra:** Delhi is not getting step-motherly treatment. So far as the second part of the question is concerned, this question was discussed here in this House when the Constitution (Fourth Amendment) Bill was here and it decided that Delhi could not be put on the same footing as Himachal Pradesh.

**Shri D. C. Sharma:** May I know where lies the difficulty? Does the difficulty come from the political parties or from the lack of decision on the part of the Home Ministry or on the part of the public? Where does the difficulty reside?

**Shri L. N. Mishra:** The difficulty is only as regards the transfer of certain subjects to the proposed metropolitan